

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 3159

TO BE ANSWERED ON 21.03.2017

USE OF REGIONAL LANGUAGES

3159. SHRI PARESH RAVAL: SHRI G.M. SIDDESHWARA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to use the regional languages on all the documents which are related to the consumers, if so, the details thereof;
- (b) whether there is any rule to use English language on the said documents; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) : No Madam.

(b) &(c) : Provisions of the Consumer Protection Act, 1986, does not stipulate use of any particular language on the documents related to consumers.
